

telecast of educational programme meant exclusively for candidates appearing at competitive examinations.

**Training and Technology Centres for Rural Development Programmes in West Bengal**

1643. SHRI BHOLA NATH SEN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have any programme for developing training and technology centres in West Bengal to provide training facilities in an organised manner for rural development programme in the State ;

(b) if so, the details thereof ;

(c) the target and the outlay for this programme in West Bengal during 1985-86 ; and

(d) the details regarding its implementation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d) : Setting up of District Training and Technology Centres for Rural Development programme is a new scheme proposed for implementation during 7th Five Year Plan. Since the Seventh Five Year Plan has not yet been finalised details are not available.

**Affairs of the Delhi School Teachers Cooperative House Building Society**

1644. SHRI MOHAMMAD MAHFOOZ ALI KHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the affairs of the Delhi School Teachers' Cooperative House Building Society Ltd., are managed by a managing committee, if so, the

details and the date on which the managing committee was elected ;

(b) what are the main heads of income and expenditure of the society since the present Managing Committee took over ;

(c) whether the accounts of the society are being regularly audited in the prescribed manner and approved by the General body of the society ; and

(d) if not, the reasons therefor and when were the accounts of the said audited last ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Managing Committee of Delhi School Teachers' Cooperative House Building Society Ltd. was elected on 17.8.1975. The case of the society is sub-judice in the Delhi High Court and the affairs of the society are managed by the managing committee under the directions of Delhi High Court under Civil Writ No. 659/77.

(b) Information is available in regard to the balance sheet of the society for the year ending 30.6.1983. The main head of income is the interest received on fixed deposits with the banks. The main heads of expenditure are—Salaries, Legal Expenses and Expenditure on Miscellaneous and Contingent Items, depreciation on capital assets, etc.

(c) and (d) : The accounts of this society have been regularly audit upto the cooperative year, 1983-84. According to the available information, the Audit Report from 1967 to 1975 and the accounts position as on 30.4.1978 were approved by the General Body of the society.

**Possession on Land by DDA to School Teachers Cooperative House Building Society**

1645. SHRI MOHAMMAD MAHFOOZ ALI KHAN : Will the Minister of WORKS AND HOUSING be pleased to state :